



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR JULY AND AUGUST 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JULY 1937—			
Monday, 19th	8-30 A.M.	Leave Puri.	By special train.
	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JULY 1937—			
Tuesday, 20th to AUGUST 1937	.. } .. }	HALT.	
Monday, 2nd	.. 8-30 A.M.	Leave Cuttack.	.. By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

All arrivals and departures will be private.

EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATIONS.

The 12th July 1937.

No. 4763-L S.-G.—Captain H. J. Curran, I.M.S., is appointed to be the Civil Surgeon of Cuttack and Superintendent of Orissa Medical School with effect from the 3rd July 1937, vice Captain P. L. O'Neill, I.M.S., granted leave in notification No. 4133-L. S.-G., dated the 28th May 1937.

The 12th July 1937.

No. 4764-L. S.-G.—Captain H. J. Curran, I.M.S., whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa, was attached to the Orissa Medical School, Cuttack, on supernumerary duty for the period from the 27th May to the 2nd June 1937.

The 14th July 1937.

No. 4798—Medl.-119/37.-L. S.-G.—On his return from leave Civil Surgeon Dr. B. Sengupta, M.B., D.T.M., is posted to Berhampur as Civil Surgeon of Ganjam.

The 14th July 1937.

No. 4802—Medl.-119/37.-L. S.-G.—Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., Civil Surgeon of Ganjam, is transferred to Puri as Civil Surgeon.

The 12th July 1937.

No. 4762-L. S.-G.—The following notification, issued by the Government of Bihar, is republished for general information.

E. R. WOOD,

Secretary to Government.

LOCAL SELF-GOVERNMENT DEPARTMENT.

The 25th June 1937.

No. 2506-L. S.-G.—The services of Captain H. J. Curran, I.M.S., Civil Surgeon of Monghyr, are placed at the disposal of the Government of Orissa, with effect from the forenoon of the 22nd May 1937.

V. K. R. MENON,

Offg. Secretary to Govt. of Bihar.

The 13th July 1937.

No. 4778/F.-101/37.-L. S.-G.—The following notification, issued by the Government

of India in the Department of Education, Health and Lands, is republished for general information.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

FOREST.

The 1st July 1937.

No. F.-32-7/36 F.—Mr. R a m e s h w a r Sahai, I.F.S., Deputy Conservator of Forests, Madras, is permanently transferred to Orissa with effect from the forenoon of 1st April 1937.

M. W. YEATTS,

Offg. Joint Secy. to Govt. of India.

LAW AND COMMERCE DEPARTMENT.

LEGISLATIVE ASSEMBLY.

NOTIFICATION.

The 7th July 1937.

✓ No. 237—L.A./L.A-C-1/37.—In exercise of the power conferred by section 67 of the Government of India Act, 1935, the Governor is pleased to appoint—

✗ (a) Diwan Bahadur C. Govindan Nair, Barrister-at-Law, Secretary to the Orissa Legislative Assembly, to be the person before whom members of the said Assembly other than members, if any, who may have already made and subscribed the oath before the Governor in person, shall make and subscribe the oath referred to in that section until the election of a Speaker, and

(b) the Speaker to be the person before whom members of the said Assembly, who have not made and subscribed such oath, shall, after such election, make and subscribe the same.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 13th July 1937.

No. 14748-M.—Dr. D. P. Das, B.Sc., M.B., D.T.M., Officiating Civil Surgeon, Puri, on relief, resumed his original appointment as

Civil Assistant Surgeon of the Pilgrim Hospital, Puri, with effect from the 18th June 1937.

The 13th July 1937.

No. 14749-M.—Dr. Dayanidhi Mishra, M.B., B.S., is, on relief from his duties as Civil Assistant Surgeon of the Pilgrim Hospital, Puri, posted temporarily on supernumerary duty at the Sadr Hospital, Puri, with effect from the 18th June 1937.

The 13th July 1937.

No. 14753-M.—Dr. Narayan Das Dutta, M.B., D.T.M., teacher of Materia Medica and Medical Jurisprudence, Orissa Medical School and Medical Officer in-charge of Out-patients' Department of the Cuttack General Hospital, is appointed teacher of Medicine and Pathology and Deputy Superintendent of the Orissa Medical School, with effect from the 1st July 1937.

The 13th July 1937.

No. 14754-M.—Dr. Jagannath Das, M.B., D.T.M., teacher of Medicine and Pathology and Deputy Superintendent of the Orissa Medical School, is appointed teacher of Materia Medica and Medical Jurisprudence, Orissa Medical School and Medical Officer in-charge of Out-patients' Department of the Cuttack General Hospital, with effect from the 1st July 1937.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Prisons
Services, Orissa.*

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 12th July 1937.

No. 3312.—Whereas it has been proved to my satisfaction that the number of members of the Chilapatna Co-operative Society bearing registration no. 130/Cu. of 22nd November 1926 in the district of Puri has been reduced to less than ten, I hereby in exercise of the power conferred by clause (b), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Lakshminarayan Panda, Manager, Puri Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 12th July 1937.

No. 3315.—Whereas in consideration of an application made by not less than three-fourths of the members of the Bidharpurpatna Co-operative Society bearing registration no. 68/O of 16th May 1924 in the district of Puri, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act. I hereby appoint Babu Gopendra Krishna Misra, Manager of the Khurda Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim

against it shall make the same before the liquidator within one month from date.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*

JAIL DEPARTMENT.

NOTIFICATION.

The 13th July 1937.

No. 14761—Est-6-37-J.—Dr. Debendra Prasad Das, M.B., D.T.M., made over charge of the Puri Jail to Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., in the afternoon of the 18th June 1937.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Prisons
Services, Orissa.*